

GOVERNMENT OF INDIA  
DEPARTMENT OF ATOMIC ENERGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO.803**  
TO BE ANSWERED ON 07.02.2018

**NEW PROJECTS IN THE FIELD OF ATOMIC ENERGY**

803. SHRI TAMRADHWAJ SAHU:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Government has launched new projects in the field of atomic energy and if so, the details of the States in which these projects have been launched;
- (b) whether any action plan has been prepared keeping in view their security prior to setting up of atomic energy plants; and
- (c) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (Dr. JITENDRA SINGH):

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- (a) Presently, following nuclear power projects are at various stages of construction:

State	Location	Unit	Capacity(MW)
Gujarat	Kakrapar	KAPP-3&4	2 X 700
Rajasthan	Rawatbhata	RAPP-7&8	2 X 700
Tamil Nadu	Kudankulam	KKNPP- 3&4	2 X 1000
	Kalpakkam	PFBR*	500

\* being implemented by BHAVINI

In addition, work has also commenced on GHAVP-1&2 (2X700 MW) at Gorakhpur, Haryana.

The Government has also accorded administrative approval and financial sanction for construction of twelve (12) nuclear power reactors - ten (10) indigenous 700 MW Pressurized Heavy Water Reactors (PHWRs) to be set up in fleet mode & two (02) units of Light Water Reactors (LWRs) to be set up

in cooperation with Russian Federation to enhance nuclear power capacity in the country. The details of these projects are given below:

State	Location	Project	Capacity(MW)
<b>PHWRs to be set up in fleet mode</b>			
Madhya Pradesh	Chutka	Chutka-1&2	2 X 700
Karnataka	Kaiga	Kaiga-5&6	2 X 700
Rajasthan	Mahi Banswara	Mahi Banswara- 1 & 2	2 X 700
Haryana	Gorakhpur	GHAVP– 3 & 4	2 X 700
Rajasthan	Mahi Banswara	Mahi Banswara- 3&4	2 X 700
<b>Light Water Reactor (LWR) to be set up in cooperation with Russian Federation</b>			
Tamil Nadu	Kudankulam	KKNPP– 5&6	2 X 1000

(b)&(c) The security aspects are reviewed by Atomic Energy Regulatory Board (AERB) before giving clearance for various stages of the projects from siting onwards. The security requirements are specified in AERB codes which are adhered to at all stages of setting up and operating a nuclear power plant at a site. The security aspects are reviewed periodically through multi-tier mechanism, apart from periodic regulatory inspections, to ensure adherence to the requirements.

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